imposed op the associate concerns of the above company as under:-

Name of associate		Amount of fine Amount of penalty imposed Imposed		
1.	M/s Orkay Textile Corpn. Pvt. Ltd.	Rs. 2.5 lakhs	RS. 2.5 lakhi	
2.	M/s Orkay International Pvt. Ltd.	Rs. 2 lakhs	Rs. 1 Lakh	
3.	M/s K.D.B. Crimping Pvt. Ltd.	Rs. 4.5 lakhs	Nil	
4.	M/s Orlando Synthetics (P) Ltd.	. Rs. 25000/-	Nil	
5.	M/s Paramount Synthetics (P) Ltd.	. Rs. 75000/-	- Rs. 10. lakhs	
	Total .	Rs. 10 lakhs	Rs. 13.5 lakhs	

Bank Credits Blocked in Textile Units

894. SHRI E. BALANANDAN: SHRI SUKOMAL SEN:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that over 714 large textile units have blocked over Rs. 3287 crores of credit extended by the nationalised banks;
- (b) if so, how many of these units are inthe public sector and how many in the private sector indicating the State-wise details thereof: and

(c) what are the bankwise detail of credit sanctioned to these units?

THE MINISTER OF STATE *Us* THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARJJO FAL-EIRO): (a) to (c) The Reserve Bank of India (RBI) has reported data in respect of Textile Unit* enjoyta* credit limits of Rs. 1 crore and-wbove from the Banking System (including Public Sector Banks) as at the and of December 1987 as given below:—

Cotten and Silk and Synthetic Textiles No. of units and baUtices outstanding

(Rs. ijyxrores)

		(16. 1)/110103)			
No. of Public Sector Units	Outstanding Balances	No. of Pri Sector Units	vate Outstanding balances	No. of Units Outstanding	
29	349	438	2255	467	2604*
•The	of 28 public	Sector Ban	ks in these	outstanding i	is Rs.

share 2383.39

crores

Bank-wise details are set out in the attached statement.

Statement

Bank-wise outstanding advances to cotton & silk and synthetic Textile units (as at the end of December, 1987)

		n Rs.	crores)
Nar	ne of the bank Outs	tanding	
		bal	ance
1.	State Bank of India		497.00
2.	State Bank of Bikaner a	nd	
	Jaipur		40.60
9.	State Bank of Hyderaba	d	12.96
4.	State Bank of Mysore		9.18
5.	State Bank of Patiala		12.36
6.	State Bank of Saurashtra	a	30.52
7.	State Bank of Travancon	re	14.63
8.	State Bank of Indore		29.94
9.	Bank of Baroda		249.50
10.	Allahabad Bank		80. IS
11.	Bank of India		124.48
12.	Bank of Maharashtra		63.78
13.	Canara Bank		85.38
14.	Dena Bank		59.96
15.	Indian Bank		67.42
16.	Indian Overseas Bank		144.58
17.	Central Bank of India		267.18
18.	Union Bank of India		49.96
19.	Punjab National Bank		211.87
20.	United Bank of India		59.17
21.	UCO Bank		118.93
22.	Syndicate Bank		67.41
23.	Andhra Bank		34.11
24.	24. Corporation Bank		8.69
28.	Oriental Bank of Comm	erce 26.1	14
26.	Punjab And Sind Bank		4.14
27.	New Bank of India		11.24
28.	Vijaya Bank		7.72
	Total:—2,3		83.39

Seizure of Gold

895. SHRIMATI BIJOYA CHA-KRAVARTY; Will the Minister ol FINANCE be pleased to state:

- (a) what was the total quantity of primary gold and gold biscuits seized by the various agencies of the Central Government during 1986-87 and 1987-1988; and
- (b) what was the approximate value of the seized gold In India?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUB IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) The quantity and approximate value of gold seized during the financial years 1986-87 and 1987-88 is given below:

Year		Quantity (In Kss.)	Value (lakhs)	R.s. fn
1986-	-87	2288	5279	7625
1987-	38	2388 (Prov.)	(Pror.)	

Financial assistance to Punjab far i promotion of Industry and trade

896. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of FINANCE be pleased to state:

- (a) whether the Governor of Punjab made a strong plea for liberal financial assistance from the Centre to promote industry and trade in the State;
- (b) if so, what is Central Government's reaction thereto; and
- (c) how much assistance has *so* far been provided to Punjab Govt, and the details of the assistance the Central Government propose to provide in the near future?

THE MINISTER OF STATE W THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVT): (a) to (c) In 1984, Governor of Pun-Jab sought special Central assistance